



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA No. 1234/2015**

New Delhi this the 26<sup>th</sup> day of February, 2020

**Hon'ble Mr. R. N. Singh, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

Bachan Singh Rana, S/o. Shri Late Jai Singh Rana  
Aged about : 48 years,  
Resident of : House No. 243,  
Paschashi Lambi Gali  
VPO Khera Kalan Delhi – 110 082.

And Employed as :  
AC Mechanic & Refrigerator  
In Engineering Service Department  
In AIIMS Ansari Nagar,  
New Delhi – 110 029. ...Applicant

(By Advocate : Ms. Shilpi Satyapriya Satyam)

Versus

1. Director AIIMS Ansari Nagar  
New Delhi – 110 029.
2. Superintending Engineer  
Engineering Service Department,  
AIIMS Ansari Nagar,  
New Delhi – 110 029. ...Respondents
3. Chief Administrative Officer,  
AIIMS Ansari Nagar,  
New Delhi – 110 029.

(By Advocate : Mr. V. S. R. Krishna)

**O R D E R (ORAL)**

**Hon'ble Mr. R. N. Singh, Member (J)**

After arguing for some time, learned counsel for the applicant under instructions from the applicant who is



present in the Court seeks permission to withdraw the O.A to agitate the issue raised in the present O.A before the Court of competent jurisdiction, in accordance with law.

2. Permission is accorded.
3. The O.A stands dismissed as withdrawn with the liberty aforesaid. No costs.

(Aradhana Johri)  
Member (A)

(R. N. Singh)  
Member (J)

/Mbt/